

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 Mar 2019\* List of Creditors as on : November 22, 2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in INR)

Annexure 5

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Siddhivinayak Realities Private Limited	Updated claim form submitted On 17 Oct'22	43,30,11,00,000	75,00,00,000	Compensation / Damages claim	NIL	NIL	No	-	-	-	42,55,11,00,000	NIL
2	Mini Punjab Catering India Pvt. Ltd.	08-Sep-22	3,00,00,000	-		NIL	NIL	No	-	-	-	3,00,00,000	NIL
<b>Total</b>			<b>43,33,11,00,000</b>	<b>75,00,00,000</b>	-	-	-		-	-	-	<b>42,58,11,00,000</b>	

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

\*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22